GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO.2403 TO BE ANSWERED ON 9^{TH} MARCH, 2021

ANIMAL HUSBANDRY INFRASTRUCTURE DEVELOPMENT FUND

2403: SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पश्पालन और डेयरी मंत्री be pleased to state:

- (a) the details with regard to extension of concessional finance and Kisan Credit Card Facility for fisheries and animal husbandry under Animal Husbandry Infrastructure Development Fund (AHIDF); and
- (b) the details pertaining to projects related to enhancement of quality of fishes and export competition, providing state-of-the-art infrastructure and facilities for fishing harbour and landing centres?

ANSWER

MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI)

(a): The Government of India during 2018-19 has announced extension of the facilities of Kisan Credit Card (KCC) to fisheries and animal husbandry farmers to help them meet their working capital needs. The KCC facility is to help fisheries and animal husbandry farmers to meet their short term credit requirements of rearing of animals, poultry birds, fish, shrimp, other aquatic organisms and capture of fish. In order to address the infrastructure requirement for fisheries sector, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during 2018-19 has created dedicated fund namely Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total funds size of Rs 7522.48 crore. FIDF provides concessional finance to the Eligible Entities (EEs) for development of identified fisheries infrastructure facilities.

The Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry and Dairying has established Animal Husbandry Infrastructure Development Fund (AHIDF) with a fund size of Rs. 15000 crore to incentivize investments by eligible entities like individual entrepreneurs, private companies, Micro Small and Medium Enterprises(MSMEs), Farmers Producers Organizations (FPOs) and Section 8 companies to establish (i) dairy processing and value addition infrastructure, (ii) meat processing and value addition infrastructure and (iii) Animal Feed Plant. Scheduled Banks will provide loan up to 90% to the eligible entities and Ministry will provide 3% interest subvention to the borrower through the scheduled banks. Government will also provide Credit Guarantee to the project falling under the definition of MSME up to 25% of the loan amount.

(b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme namely "Pradhan Mantri Matsya Sampada Yojana (PMMSY)"- to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India" with highest ever investment of ₹20050 crore in fisheries sector for a period of 5 years with effect from the financial year 2020-21. PMMSY inter-alia provides financial support for quality seed and feed, standards and traceability in fisheries sector from 'catch to consumer', post-harvest infrastructure and management, modernization and strengthening of value chain, enhancement of fisheries export competitiveness, robust fisheries management and regulatory framework and development of fishing harbours and fish landing centres. Further, under the Fisheries also provides concessional finance for development of fisheries infrastructure including fishing harbours and fish landing centres.
